

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:349

ANSWERED ON:25.11.2014

STATUS OF FENCING OF INDO BANGLADESH BORDER

Datta Shri Sankar Prasad;Gavit Dr. Heena Vijaykumar;Mahadik Shri Dhananjay Bhimrao;Patil Shri Vijaysinh Mohite;Radhakrishnan Shri T.;Satav Shri Rajeev Shankarrao;Sule Smt. Supriya Sadanand

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the status of fencing of the Indo-Bangladesh border, and the time by which remaining work is likely to be completed, if any, State-wise;
- (b) whether there is any proposal to erect fencing on riverine border on the said border to check illegal immigration;
- (c) if so, the details thereof along with the amount of expenditure likely to be incurred thereon;
- (d) the time by which the said project is likely to be completed and the funds allocated therefor; and
- (e) the other measures taken to check illegal immigration?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a): The Government has sanctioned fencing to the extent of 3326.14 km along the Indo-Bangladesh Border. Out of which, 2827.922 km has been completed. The status of fencing along the Indo-Bangladesh border as on 30.09.2014 is as follows:-

(Length in km)

Name	Phase I	Phase II	Total (PH.I+PH.II)			
of State	Sanctioned	Completed	Sanctioned	Completed	Sanctioned	Completed
W. Bengal	507	957.78	730.116	1464.78	1237.116	
Assam	152.31	149.29	76.72	74.60	229.03	223.89
Meghalaya	198.06	198.06	255.35	149.85	453.41	347.91
Tripura	834.51	784.466	834.51	784.466		
Mizoram	344.41	234.54	344.41	234.54		
Total	857.37	854.35	2468.77	1973.572	3326.14	2827.922

The balance portion was not feasible.

The project was targeted to be completed by 31.03.2014. However, the same has spilled over due to delay in land acquisition by the State Government concerned, public protest, delay in forest/wildlife clearances, difficult terrain, prolonged monsoon season, etc.

(b) to (e): There is no proposal under consideration to construct fence on the riverine area of the Indo-Bangladesh border. However, the Government has adopted a multi-pronged approach for effective domination and to check trans-border crimes along the Indo-Bangladesh border including riverine areas. The steps taken in this regard inter-alia include:

# Effective domination of the border by carrying out round the clock surveillance of the borders by patrolling nakas (border ambushes) and by deploying observation posts all along the international borders of the country. The riverine segments of international borders of the country are being patrolled and dominated with the help of water crafts/speed boats/floating Border Out Posts (BOPs) of Border Security Force (BSF) water wing.

# Construction of fence, patrol roads, floodlighting systems and additional Border Out Posts.

# Introduction of force multipliers and Hi-Tech surveillance equipments. Continuous efforts are made to procure the latest surveillance equipments full equipped with day and night vision devices for further enhancing the border domination.

# Raising the issues of infiltration from across the border during various meetings with counterpart countries i.e. company commander Meeting, commandant Level Meeting, Sector Commander Level Meeting, Frontier Level Meeting and Director General Level Talks.

# Vulnerability mapping of the Border Out Posts (BOPs) which are sensitive with regard to illegal migration/cross border crimes along the Indo-Bangladesh Border have been carried out. These identified BOPs have been strengthened by deploying additional man power, Special Surveillance Equipment, vehicles and other infrastructure support.

# U-gradation of intelligence network, co-ordination with sister agencies and conduct of special operations along the borders.

# Aerial Recce along the borders is also carried out from time to time.